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Title: Introduction of the Integrated Child Development Services (Regularisation) Bill, 2016.

DR. UDIT RAJ (NORTH WEST DELHI): I beg to move for leave to introduce a Bill to provide for regularization and universalisation of Integrated Child Development Services in the country and for matters connected therewith or incidental thereto.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for regularization and universalisation of Integrated Child Development Services in the country and for matters connected therewith or incidental thereto."

*The motion was adopted.*

DR. UDIT RAJ : I introduce\*\* the Bill.